RAJYA SABHA

Tuesday, the 22nd January. 1985/2 Magha, 1906 (Saka)

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The House met at eleven of the clock. Mr. Chairman in the Chair.

ORAL ANSWERS TO OUESTIONS

Disappearance of Top Secret Films of Defence Installations

 41. SHRI RAMCHANDRA BHARADWAJ : f SHRI J. p. GOYAL;

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that top secret films on the latest radars, submarines, planes and defence installations in the country which were sent for pneessing to a private laboratory in Bangalore during the past few years are alleged to have disappeared;
- (b) if so, how many such films are missing;
- (c) what is the name of the private laboratory in Bangalore to which these films were sent for processing;
- (d> whether it is also a fact that the case has since been handed over to the C.B.I, for investigation;
 - (e) it so, what is the outcome thereof; and
- (f) what action has been taken by Government in the matter on the basis of the C.B.I, investigation?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) to (c; No Top Secret or Secret film on radars, submarines, planes or other defence installations were sent to any private laboratory for processing during the past few years.

The Armed Forces Film" & Photo Division of the Ministry of Defence had, however, been entrusting the processing work of certain films intended

The question was actually asked on the floor of the House by Shri Rama.'handra Bharadwaj.

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for use in training, to M/s Vasanth Colour Laboratories Pvf. Ltd. of Bangalore since December, 1981.

This firm is on the panel of Laboratories for processing of film material of the Films Division of the Ministry of Information, and Broadcasting.

The work on three such films titled "Patrolling", "Characteristics of Terrain (Jungles)" and "Pechora Guided Weapon System", none of which has a Secret or Top Secret classification had not been completed in time by the laboratory. The negatives of these films were, therefore, collected back on 9-4-1984.

It is not correct to say that any top secret or secret film sent for processing is missing or has disappeared.

(d) 'to (f> On the basis of a written complaint filed by the Ministry of Defence, about non-return of the raw films given by the Ministry for making positives, a case has been registered by the State Police on 29-8-84 under Section 406/IPC and is under investigation.

श्री रामचन्द्र भारद्वाज : मान्यवर उत्तर में कहा गया है कि पिछलें कछ वर्षों में राडारों, पनड्ब्बियों, हवाईजहाजों ग्रौर रक्षा प्रतिष्ठानों से संबंधित कोई भी परम गुप्त या गुप्त फिल्म प्रोसेसिंग के लिये किसी गैर-सरकारी प्रयोगणाला को नहीं दी गई है ग्रीर फिर इसके दूसरे हिस्से में कहा गया है कि पिछले कुछ वर्षों से यानी 1981 से सचना और प्रसारण मंत्रालय द्वारा फिल्म सेंबंधी सामग्री के प्रोसेसिंग का कार्य करने वाली प्रयोगशालाओं की सची में शामिल हैं ग्रीर मैसर्स वसन्त कलर लेबोरेटरीज में फिल्मों के प्रोसेसिंग का काम किया जा रहा है। तो सर्व प्रथम मैं यह जानना चाहता हूं कि अगर प्रोसेसिंग के लिये बाहर दिया जाता है और ग्रगर पिछले कछ वर्षों से नहीं दिया गया है तो कितने वर्षों से नहीं दिया गया है ? उसको जो पहले दिया जाता था, उसका क्या हाल हमा ?

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दसरी बात जो इससे जड़ी हुई है वह यह है कि ग्राम चलकर जो फिल्में ग्राप वसन्त लेंबोंरेटरीज को देते हैं तो क्या निगेटिय वापस ले लेते हैं ? ग्रगर रा-मैटीरियल अधिको वापिस नहीं मिलता है तो फिर इसमें क्या यह नहीं है कि उस रा-मैटीरियल का इस्तेगाल ग्राप ही के डाकमेंटस की नकल करने के लिये कर लिया गया हो । अगर आपके पास प्रवना प्रोसेसिंग का प्रबंध है तो मैं समझता हं कि यह काम जो आप प्राइवेट श्रोसेसिंग कंप-नियों को देते हैं. उनको देने की ग्रावश्यकता नहीं है ?

को पो० बो० नरसिंह राव: श्रीमन, बात गह है कि प्रश्न में यह पंछा गया है कि top secret films on the latest radars, submarines, planes and defence installations ...*

यह ग्रापने पछा है। इसका जो क्लामिफिकेशन है टाग सीकेट, सीकेट, रेस्टिक्टेड का इस प्रकार टाप सीकेट में धाती हैं वे फिल्मस जिनका ग्रापने जिक्क किया है । ऐसी फिल्में नहीं दी गई हैं यह मेरे कहने का मतलव था । इसलिये मैंने कहा कि No toti secret or secret film on radars, etc. has been sent to any private laboratory. इसका मतलब यह है कि ऐसी फिल्में हम खद अपने पास बनाते हैं, किसी प्राइवेट लेबोरे-टरी में नहीं भेजते हैं। यह आपका कहना विल्क्ल सही है कि अगर हमारे पास कलर प्रोसेसिंग की सहलियत होती तो हमको कोई भी फिल्म बाहर भेजने की आवश्यकता नहीं होती। अब हमने बह फैसला कर लिया है कि कोई भी फिल्म, रेस्टिक्टेड न भी हो . वह भी हम उनके पास नहीं भेजेंगे। ये हम अपने पास बनायेंगे जब कलर की सर्विधायें हो जापेंगी। ग्रभी ब्लेक एंड व्हाइट में बना लेंगे। या फिर एक पब्लिक सेक्टर अंडरटेकिंग में यह बन रहा है। उन्होंने कहा है कि हम भ्रापको बना कर दे सकते हैं। वह केरल में है और वह प्राइवेट नहीं है, पिलक अंडरटेकिंग है।

The Kerala State Film Development Corporation, Ltd., Trivandrum, which is a public sector agency, is able to handle all contingent processing work on mutually acceptable

terms. All such printing processing work, including that of unclassified nature, will be given to that agency.

उनसे हम बात कर रहे हैं। उन से बात लय होगी तो उनको देंगे, नहीं तो ऐसी चीजें हम खद ब्लंक एंड व्हाइट में बना लेगे जब तक हमारे पास रंगीन बनाने की सहलियत नहीं होगी ।

थो राभसन्द्र भारद्वाज : मान्यवर, जाससी का जो जाल बिछा हमा है भीर जिस तरह उच्चासीन ग्रंधिकारी इससे संबंधित हैं माननीय राजीव जी के नेतृत्व में उनका भंडा फोड हो रहा है। उनके साथ कार्यवाही की जा रही है। ऐसी सचना मिली है, पत्नों में भी आया है कि वहां की सी० बी० धाई० इस क्रेज को देखना चाहती थी मगर रक्षा मंत्रालय के कतिपय अधिकारियों की सलाह पर यह काम स्थानीय पलिस को दिया गना। क्या यह उचित नहीं होता कि सी ० बी ० आई ० उसकी छानबीन करती तो शायद कोई दैक मिलता ?

थो पो० बो० मर्तसिष्ठ राव: मेरी सुचना यह है कि सी० बी० आई० ने खद यह कहा है कि चकि राज्य सरकार ने इस पर एक मकदमा दायर कर दिया है, इसलिये हमारा कोई इसमें काम नहीं है। मैं माननीय सदस्य से सहमत हं कि सी० बी० ग्राई० का उसमें कोई काम होता तो उनको करना चाहिये था लेकिन उन्होने खद कहा है कि हमारी भ्रावस्थकता नहीं रही । --लेकिन माननीय सदस्य की सुचना को मैं लेता हूं ग्रौर उसकी एक बार फिर जांच कराऊंगा ।

' SHRI J. P. GOYAL; I welcome the statement of the Hon'ble Minister that hereafter there will be no film sent to private concerns for processing and his own Department will take up this work. Of course, the Hon'ble Minister has also said that this was not (op. secret. But to me everything ing to defence is secret. The question is, what is the reason why this firm hag not returned the film? This news appeared in the Indian Express of 1st September 1984. Since then what action was taken against this firm by your officers in the De5

fence Ministry? Why are they 'not returning it? What action have you taken against the officers of the firm: It is possible that this firm might have divulged it to foreign countries as has 'Happened just now.

SHRI P. V. NARASIMHA RAO: Raw film has since been received from them not fully, but to =i large extent. Evidently, they have used this or diverted this raw film for some other work which they were doing. We have lodged a complaint and tie case is pending. It is not proper for me to go into details or speculate on • the facts of the case because it is under investigation.

SHRI JASWANT SINGH: This is a matter connected with espionage. Would the Hon'ble Minister of Defence comment upon, confirm or deny that in the recent espionage that is currently making news and on which two successive statements have been made in the House, the Ministry of Defence . have lost the . following documents. . .

SHRI P. V. NARASIMHA RAG What is it?

MR. CHAIRMAN: Has the Ministry v]' Defence lost some documents?

SHRI JASWANT SINGH:

- (1) Total projects projection for defence till 1990;
- (2) Total oodific'ition made to weapon system in combat ecmip-ment;
- (3) Total plans for the new laser weaponry' "adapted both to ground attacks and aircraft;
- (41 Defence plans, aggression plans, including those against Pakistani nuclear installations;
- (5) Total brigade command * and area level plans for action and counter action in the sensitives border areas including the DI sector in Ladakh;
- (6) Counter-intelligence docu ments: and

(7) Details of the progress of nu clear research at the Defence Re. search Laboratories as well as BARC.

SHRI P; V. NARASIMHA RAO-Sir, ...

MR. CHAIRMAN: Just one minute. I will find out whether it is found relevant at the end. I do not want to stop a person when he is making out a point. At the end of it, I will find out whether it is relevant to the question before us. Please go ahead, Mr. Jaswant Singh.

SHRI JASWANT SINGH; Sir, it is for you to rule that it is net a i' vant question. I would now like to request the honourable Defence Minister to let me know whether any suggestion has come to them in the light of all that has come out now, the espionage episode. Has any suggestion ever come up before the Ministry of Defence for consideration to the effect that ail the Central Secre-riat PA.s and Private Secretaries, who are currently employed in sensitive establishments be replaced by If any such combatants in uniform? suggestion had come up before the Ministry, for consideration, did accept it or not? If you did not accepl it. why did you not accept it?

MR. CHAIRMAN; f am afraid the question does no! arise out of the one hc-iore us. The question before us is relating to the processing of films anil, therefore. I Jo not think it calls for an answer Now I will give you another chance if you want to put a question on this particular subject Yes. Mr. Sukomai Sen.

SHRI SUKOMAL SEN; Sir, T -would like to know whether any other private laboratory has been engaged by the Defence 'Ministry for processing the Defence materials and. if so, which are the laboratories. T would also like to know whether, after experiencing what has been going on in Delhi nowadays, afer the espionage network that has been uaeai-

thed, the Government is thinking of withdrawing all the materials from the private laboratories that are still with them.

SHRI P. V. NARASIMHA RAO: Sir. I do not have readily with me a full list of the laboratories which we have been making use or have made use of. I know that in the past some laboratories in Bombay were utilised for this purpose. But we found that they had already a heavy work-load and they were not attending to our films promptly. So, we had diverted in 1981, as I said, some of these films to Bangalore, to this firm, easanth Laboratories. Incidentally, this is the only case and this is the first instance of failure on the part of a private laboratory engaged in film processing work on behalf of the Ministry of Defence. Even on this one and solitary instance, we have now taken a decision not to entrust this work to any private laboratory

SHRI SHANKARRAO NARAYANRAO DESHMUKH; Sir I though that the Defence Ministry had its" own film processing laboratory, especially for processing colour films. But, if they have got their own laboratories why were not the Alms sent there?

SHRI P. V. NARASIMHA RAO; I have already submitted that neither we nor even the Information and Broadcasting Ministry, that is, their Films Division, lave this colour facility at this moment.

SHRI SURESH KALMADI; Sir, I am really very surprised to note that the De-ence Ministry has been so complacent. Sir in the answer given by the honour-ible Minister, he has said that the film, 'Pechora Weapon System", is not a Top Secret or Secret film. I am very very surprised that a film on the missiles has been entrusted to a private laboratory. You say you have your own laboratory, at that is black and white, and that you lon't deal with colour. I do not know why you are having this colour mania, everything in colour, colour TV, and so on. Here also, Sir, a film dealing with a lefence missile is going to a private labo-atory. I think the Government is keep-ig back something. I would like to know how the Government has assumed that

the film which has not been returned is raw material. It is raw that it has riot been actually filmed. On what basis Lave you made the assumption that the quantity of film which is missing is raw film and not tilm which has no(all these vital Defence installations on them?

SHRI P. V. NARASIMHA RAO I have already submitted that there is a particular classification of these films: top secret, secreat, confidential, restricted and unrestricted. Like that, five or six kinds of classification, are there. And I ha,ve said categorically that the first two--top secret and secret—are done in our presence, (interruption) This is meant only for training. That is why it was given to them. It was not classified as top secret or secret.

Visakhapatnam Steel Plant

*42. PROF. B. RAMACHANDRA RAO:t

SHRIMATI USHA MALHOTRA;

Will the Minister of STEEL, MINES AND COAL be pleased to state:

- (a) whether the Visakhapatnam Steel Plant has been designed adopting a technology which is already obsolete;
- (b) if so, what is the cost of production at this plant compared to those based on recent technology; and
- (c) whether it is possible to switch over at this stage to the latest technology so as to make this Plant viable and economical?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR 9INGH) (a) No, Sir.

(b) and (c) Do not arise.

PROF. B. RAMACHANDRA RAO; I would like to refer to the answer given by the former Minister, Mr. N.K.P. Salve,

The question was actually asked on the floor of the House by Prof., B. Ramachandra Rao.